

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 306 OF 2016

Dated: 2nd April, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Haryana Power Generation Corporation Ltd. ... Appellant(s)

Vs.

Haryana Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. G. Umapathy
Mr. Aditya Singh for R-2

ORDER

Amended application is permitted to be filed by 10.04.2019, after duly serving advance copy to the other side.

As agreed by learned counsel for the parties, list the matter for hearing on **27.05.2019.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

Pr/kt